

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No. 737 of 2020**

Md. Irshad Ansari

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... .. **Petitioner**

**Versus**

1. The State of Jharkhand

2. Shaira Khatoon

... .. **Opposite Parties**

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**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

For the Petitioner

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: Mr. A.K. Choudhary, Advocate

For the State

: Ms. Priya Shrestha, A.P.P.

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04/25.06.2020 It appears that notice has not been served upon the opposite party no. 2 till date.

As such, the hearing of this application is extended for a further period of two weeks.

The interim order dated 11.02.2020 shall continue till the next date of listing.

**(R. Mukhopadhyay, J.)**

Alok/-